

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

57

C.P. No. 177/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)  
)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Laxmikant Jamandas Tanna

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Sachin mhaske	Advocate	<u>Sachin mhaske</u>

ORDER

CP No. 177/441/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 15.11.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**M.K. SHRAWAT**  
Member (Judicial)